

STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 15-01-2025

Sl.No.	NAME OF THE DISTRICT	STAGE OF PROCEEDINGS											TOTAL
		PRE-COGNIZANCE	SUMMONS	APPEARANCE OF ACCUSED	FURNISHING OF SURETIES	EXAMINATION	DISCHARGE PETITIONS PENDING	CHARGES	TRIAL	ARGUMENTS	NBWs / BWs	STAY	
1	HANUMAKONDA	0	0	0	1	0	0	0	0	0	0	0	1
2	HYDERABAD - MSJ	2	144	0	14	12	0	0	20	1	5	13	211
3	HYDERABAD - CBI	0	0	0	0	0	20	1	1	2	0	4	28
4	JAYASHANKAR BHUPALPALLY	2	2	0	0	0	0	0	0	0	0	0	4
5	KARIMNAGAR	10	3	0	0	0	0	0	0	0	0	0	13
6	KHAMMAM	0	0	0	0	0	0	0	1	0	0	0	1
7	MAHABUBABAD	0	3	2	0	0	0	0	0	0	0	0	5
8	MAHABUBNAGAR	0	1	2	0	0	0	0	0	0	0	2	5
9	MANCHERIAL	1	4	0	0	0	0	0	0	0	0	0	5
10	MEDCHAL-MALKAJGIRI	2	0	0	0	0	0	0	0	0	0	0	2
11	NARAYANPET	0	0	2	0	0	0	0	0	0	0	0	2
12	NIRMAL	1	3	3	0	0	0	0	0	0	0	0	7
13	NIZAMABAD	4	0	0	0	0	0	0	0	0	0	0	4
14	PEDDAPALLY	0	1	0	0	0	0	0	0	0	0	0	1
15	RAJANNA SIRCILLA	0	3	0	0	0	0	0	0	0	0	0	3
16	RANGA REDDY	3	2	0	0	0	0	1	1	0	0	0	7
17	SANGAREDDY	0	0	0	0	0	0	0	1	0	0	0	1
18	VIKARABAD	0	0	1	0	0	0	0	0	0	0	0	1
19	WARANGAL	0	4	6	0	1	0	1	0	0	0	0	12
	TOTAL:	25	170	16	15	13	20	3	24	3	5	19	313

DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 15-01-2025

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	CASE NO.	DATE OF FILING	UNDER SECTION	STAGE OF PROCEEDINGS
1.	HANUMAKONDA	III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda.	CC.No.3122/2018	04.12.2018	188 of IPC	Furnishing of Sureties
2.	HYDERABAD – SESSIONS JUDGE UNIT	VI AMSJ COURT	1.Spl.SC.No.51/2023 in Cr.No.3/2022	14.08.2023	Sec.3(1)(u) of the SCs and STs (POA) Act-2015	Stay granted by the Honourable High Court in CrI.P.No.12327 of 2023, dated 23.01.2024
		Special Sessions Judge for trial of Criminal Cases relating to elected Mps & MLAs for the State of Telangana, Hyderabad.	2. CC. No.22/2022	21.07.2022	U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act.	NBW is pending against A2. CrI. MPs are pending against sureties of A5.
			3. Sr.No.844/2022 (Cr.No.241/2023)	04.08.2022	U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC	Pre Cognizance
			4.CrI.R.P.No.01/2024	12.08.2024	153-A, 295, 295-A, 506 IPC	For enquiry
			CJM	5. Cr.No.381/2023	01.12.2023	188 IPC and Sec.126 of Representation of People's Act, 1951
		Special Judicial First Class Magistrate for Cases under Prohibition Act (Excise Court)-cum-Special Court to try the offences having punishment less than 3 years relating to elected MPs and MLAs.	6.CC 282/2022	22.09.2022	188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC	Examination
			7. CC 360/2022	26.11.2022	188 IPC	Cross Examination
			8. CC 380/2022	13.12.2022	505(1)(c), 171, 153A IPC	Examination
			9. CC 355/2022	23.11.2022	504, 505(2), 153A IPC Sec. 67 IT Act, 2000	Stay
			10. CC 281/2022	21.09.2022	188 IPC	For Sureties
			11. CC 26/2023	12.01.2023	147, 186, 427 r/w 149 IPC	Summons
			12. CC 25/2023	10.01.2023	341, 188, 504 IPC	Examination
		13. CC 116/2023	20.03.2023	188, 171-C(E) IPC	For Trial	
		14. CC 29/2023	23.01.2023	504, 505(2), 506 IPC	Stay	
		15. CC 240/2022	23.08.2022	188 IPC	Stay	

			16. CC 235/2022	23.08.2022	188 IPC	Stay
			17. CC 241/2022	23.08.2022	188 IPC	Stay
			18. CC 237/2022	23.08.2022	188 IPC	Stay
			19. CC 238/2022	23.08.2022	188 IPC	Stay
			20. CC 135/2022	03.06.2022	499 and 500 IPC	For Trial
			21. CC 139/2022	16.05.2022	188 IPC	Stay
			22. CC 369/2023	09.10.2023	147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act	For Examination
			23. CC 371/2022	06.12.2022	290, 188 IPC	Summons
			24. CC 138/2022	03.06.2022	143, 341, 427, 323, 506 IPC	Stay
			25. CC 144/2022	11.05.2022	143, 341, 427, 323, 506, 188, 109 r/w 149 IPC	BW Pending
			26. CC 337/2023	31.08.2023	153 A IPC	For Trial
			27. CC 338/2023	22.09.2023	153 A IPC , 295 A, 504, 505 (2) IPC	For Trial
			28. CC 354/2022	22.11.2022	295 A IPC	Summons
			29. CC 310/2023	01.09.2023	188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951	For Examination
			30. CC 333/2023	12.09.2023	298 of IPC	For Trial
			31. CC 134/2022	03.06.2022	500 and 501 IPC r/w 34 IPC	Stay pending granted
			32. CC 261/2023	05.07.2023	188 IPC and Sec.21/76 CP Act	Summons
			33. CC 390/2023	07.11.2022	294B, 189, 506 IPC	Summons
			34. CC 330/2023	19.10.2023	296,504 IPC	For Trial
			35. CC 387/2023	31.10.2023	505(1)(c), 504 IPC	Stay
			36. CC 393/2023	09.11.2023	147,117,151,188,341,353,506 r/w 149 IPC	Stay
			37. CC 394/2023	03.11.2023	143, 341 r/w 34 IPC	For Sureties
			38. CC 395/2023	03.11.2023	341, 188 r/w 34 Sec.30	Summons
			39. CC 396/2023	03.11.2023	188, 341 r/w 34 IPC	Summons
			40. CC 397/2023	03.11.2023	186 IPC Sec.126 RP Act	Summons
			41. CC 398/2023	03.11.2023	188 IPC	Summons
			42. CC 399/2023	03.11.2023	341, 186 IPC and Sec.30 of Police Act	For Sureties

			43. CC 400/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			44. CC 401/2023	03.11.2023	188 IPC, Sec.30 of PA	Summons
			45. CC 402/2023	03.11.2023	186, 427 IPC	Summons
			46. CC 403/2023	03.11.2023	188 IPC	Summons
			47. CC 404/2023	03.11.2023	188, 341 IPC	Summons
			48. CC 405/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			49. CC 406/2023	03.11.2023	188, 143, 341 r/w 149 IPC.	Summons
			50. CC 429/2023	11.12.2023	143, 145, 147, 152, 153A, 353 r/w 149 IPC	BW pending
			51. CC 430/2023	11.12.2023	153(A), 505(ii) IPC	Examination
			52. CC 431/2023	11.12.2023	295A IPC	For Trial
			53. CC 432/2023	11.12.2023	295A IPC	For Trial
			54. CC 433/2023	11.12.2023	298, 504 IPC	For Trial
			55. CC 434/2023	11.12.2023	505(1)(b)(c), 505 (2) IPC	For Trial
			56. CC 435/2023	11.12.2023	298, 504 IPC	For Trial
			57. CC 436/2023	11.12.2023	298 IPC	For Trial
			58. CC 457/2023	19.12.2023	269 IPC Sec 51 (b) DM Act	Summons
			59. CC 458/2023	19.12.2023	269, 188 IPC and Sec. 57of DM Act.	Summons
			60. CC 459/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons
			61. CC 460/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons
			62. CC 461/2023	19.12.2023	188, 271 r/w 34 IPC	Summons
			63. CC 462/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			64. CC 463/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			65. CC 464/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			66. CC 465/2023	19.12.2023	188, 269 IPC Sec 57 DM Act	Summons
			67. CC 466/2023	19.12.2023	188 IPC	Summons
			68. CC 467/2023	19.12.2023	171 r/w 171(F) 188 IPC	Summons
			69. CC 470/2023	19.12.2023	143, 147, 341, 290, r/w 149 IPC	Summons
			70. CC 472/2023	19.12.2023	153 (A), 295 (A), 504, 505 IPC	For Trial
			71. CC 473/2023	19.12.2023	143, 147, 341, 447, 152, 198, 269 r/w 149	Summons
			72. CC 13/2024	08.01.2024	341, 188 IPC	For Trial

			73. CC 14/2024	08.01.2024	341, 151, 171 IPC	For Trial
			74. CC 15/2024	08.01.2024	341, 151, 171 IPC	For Trial
			75. CC 16/2024	08.01.2024	341, 151, 171 IPC	For Trial
			76. CC 17/2024	08.01.2024	341, 188 IPC	For Trial
			77. CC 41/2024	30.01.2024	171 H, 188 r/w 34 IPC	For Sureties
			78. CC 42/2024	22.01.2024	341, 427 IPC	Examination
			79. CC 44/2024	03.02.2024	341, 188 r/w 34 IPC and Sec 51 (b) of DM Act	For Sureties
			80. CC 45/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	Summons
			81. CC 46/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	For Sureties
			82. CC 47/2024	03.02.2024	341, 188 IPC	Summon
			83. CC 83/2024	19-03-2024	332, 188, 143, 147 r/w 149 IPC	Summon
			84. CC 84/2024	19-03-2024	341, 143, 147, 188 r/w 149 IPC	Summon
			85. CC 85/2024	19-03-2024	505 (2), 504, 506 IPC	Summon
			86. CC 86/2024	19-03-2024	188, 171 H IPC	Summon
			87. CC 87/2024	19-03-2024	188, 143, 147 R/W 149 IPC	Summon
			88. CC 88/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon
			89. CC 89/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon
			90. CC 90/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon
			91. CC 91/2024	19-03-2024	324, 506, 504 r/w 34 IPC	Summon
			92. CC 92/2024	19-03-2024	123 (1) RP Act	Summon
			93. CC 93/2024	19-03-2024	427, 186 IPC	Summon
			94. CC 94/2024	19-03-2024	124 (a), 504, 500 IPC	Summon
			95. CC 95/2024	19-03-2024	147, 148, 341, 353 r/w 149 IPC	Summon
			96. CC 96/2024	19-03-2024	188, 353, 341 r/w 34 IPC	Summon
			97. CC 97/2024	19-03-2024	353, 186, 290, 506 r/w 34 IPC	Summon
			98. CC 98/2024	19-03-2024	186, 188, 341 r/w 34 IPC	Summon
			99. CC 99/2024	19-03-2024	143, 341, 353, r/w 149 IPC	Summon
			100. CC 100/2024	19-03-2024	290, 323, 353 r/w 34 IPC	Summon
			101. CC 101/2024	19-03-2024	341, 353 r/w 34 IPC	Summon
			102. CC 102/2024	19-03-2024	143, 448, 341, 353 r/w 149 IPC	Summon
			103. CC 103/2024	19-03-2024	341, 353, 294 b, 509 149 IPC	Summon
			104. CC 104/2024	19-03-2024	188, 171 c r/w 171 f IPC	Summon
			105. CC 105/2024	19-03-2024	171 b, 171 e IPC	Summon

			106. CC 106/2024	19-03-2024	188, 341 IPC	Summon
			107. CC 107/2024	19-03-2024	130, 131 RP Act, Sec 188, 171, 109 IPC	For Sureties
			118. CC 108/2024	19-03-2024	171H, 188 IPC sec 192 r/w 177 MV Act.	Summon
			109. CC 109/2024	19-03-2024	143, 448, 427, 504, 506 r/w 149 IPC	Summon
			110. CC 110/2024	19-03-2024	341, 323, 290, 188, 147 r/w 34 IPC	BW pending
			111. CC 111/2024	19-03-2024	341, 290, 171 H r/w 34 IPC	For Sureties
			112. CC 112/2024	19-03-2024	341, 290, 188 r/w 34 IPC	Summons
			113. CC 116/2024	20-03-2024	188, 171 IPC	Summons
			114. CC 137/2024	18-03-2024	188 IPC	Summons
			115. CC 138/2024	18-03-2024	171 IPC	Examination
			116. CC 139/2024	18-03-2024	171 b IPC	Summons
			117. CC 140/2024	18-03-2024	188, 171 E IPC	Examinations
			118. CC 141/2024	18-03-2024	188, 341 IPC	Summons
			119. CC 142/2024	18-03-2024	341, 290 IPC	Summons
			120. CC 143/2024	18-03-2024	143, 147, 148 IPC	Summons
			121. CC 144/2024	18-03-2024	171b IPC	Summons
			122. CC 145/2024	18-03-2024	499, 500 IPC	Summons
			123. CC 150/2024	19-03-2024	188, 171 IPC	Examinations
			124. CC 213/2024	10-05-2024	153, 295, 504 r/w 511 IPC	Trial
			125. CC 214/2024	10-05-2024	171 IPC	Summons
			126. CC 215/2024	10-05-2024	341, 290 r/w 34 IPC	Summons
			127. CC 216/2024	10-05-2024	506 IPC	Summons
			128. CC 217/2024	10-05-2024	171 b IPC	Summons
			129. CC 218/2024	10-05-2024	341, 290 IPC	Examination
			130. CC 219/2024	10-05-2024	186, 341, 290 IPC	Summons
			131. CC 220/2024	10-05-2024	171 (B) IPC	Sureties
			132. CC 239/2024	28-05-2024	447, 323, 504 r/w 34 IPC	Summons
			133. CC 240/2024	28-05-2024	341, 188 r/w 34 IPC	Sureties
			134. CC 241/2024	28-05-2024	341, 188 r/w 34 IPC	Summons
			135. CC 242/2024	28-05-2024	188, 171 H IPC	Summons
			136. CC 243/2024	28-05-2024	171 B IPC	Sureties
			137. CC 244/2024	28-05-2024	143, 188 IPC	Summons
			138. CC 245/2024	28-05-2024	341, 188 r/w 149 IPC	Summons

			139. CC 268/2024	19-06-2024	171c, 171 r r/w 188, 506 IPC & Sec 123(2) of RP Act	Sureties
			140. CC 269/2024	19-06-2024	188 IPC & Sec 4 of TSPSDOP & POOPA Act	Sureties
			141. CC 270/2024	15-06-2024	188, 171 E IPC	Summons
			142. CC 271/2024	19-06-2024	171B r/w 171E, 188 IPC & Sec 123(1)(A)	Summons
			143. CC 272/2024	19-06-2024	143, 353, 188, 341, 504 r/w 149 IPC	Summons
			144. CC 285/2024	12-06-2024	143, 188, 342 r/w 149 IPC	Sureties
			145. CC 286/2024	12-06-2024	143, 188, 342 r/w 149 IPC	Summons
			146. CC 287/2024	12-06-2024	188, 285 r/w 34 IPC	Summons
			147. CC 290/2024	25-07-2024	171(H), 188	Examination
			148. CC 306/2024	31-07-2024	130, 131 RP Act, Sec.188, 109, 171(c)(H) r/w 171 (F) IPC	Summons
			149. CC 307/2024	31-07-2024	U/s. 188, 171(H), 171(F) r/w 34 IPC and Sec 21/76 of CP Act	Summons
			150. CC 308/2024	31-07-2024	188, 269, 270 IPC and 51(B) of DM Act.	Summons
			151. CC 309/2024	31-07-2024	188, 171(C) r/w 171 (F), 171(H), 109	Summons
			152. CC 312/2024	27-08-2024	499 IPC	Summons
			153. CC 313/2024	27-08-2024	341, 188, 171H	Summons
			154. CC 314/2024	27-08-2024	188 r/w 34 IPC	Summons
			155. CC 315/2024	27-08-2024	188, 286 r/w 34 IPC	Summons
			156. CC 316/2024	27-08-2024	171H, 188 IPC	Summons
			157. CC 317/2024	28-08-2024	171B r/w 171 E, 188 IPC	Summons
			158. CC 318/2024	28-08-2024	143, 341 r/w 149 IPC	Summons
			159. CC 319/2024	29-08-2024	171H, 188 IPC	Summons
			160. CC 320/2024	29-08-2024	504, 506 IPC	Summons
			161. CC 321/2024	29-08-2024	353, 341 r/w 34	Summons
			162. CC 322/2024	29-08-2024	353, 341 r/w 34	Summons
			163. CC 364/2024	30-09-2024	188, 290, 341 r/w 34 IPC, Sec 123 RPA	Summons
			164. CC 365/2024	29-08-2024	153, 188, 171 F IPC	Summons
			165. CC 366/2024	30-09-2024	341, 290, 323, 506 r/w 149	Summons
			166. CC 367/2024	30-09-2024	153, 188, 171 F IPC	Summons

			167. CC 368/2024	30-09-2024	143, 186, 188 r/w 149	Summons
			168. CC 369/2024	30-09-2024	143, 353 r/w 149 IPC	Summons
			169. CC 370/2024	30-09-2024	143, 341, 188 r/w 149 IPC Sec 131 RP Act	Summons
			170. CC 371/2024	30-09-2024	341, 290 IPC	Summons
			171. CC 427/2024	18-10-2024	188 IPC	Summons
			172. CC 428/2024	08-11-2024	143, 188, 341 r/w 34 IPC	Summons
			173. CC 429/2024	08-11-2024	448, 188, 171H	Summons
			174. CC 430/2024	08-11-2024	141, 143, 188, 353 r/w 149 IPC	Summons
			175. CC 431/2024	08-11-2024	341, 291, 186, 188 r/w 149 IPC	Summons
			176. CC 432/2024	08-11-2024	341, 353 r/w 34 IPC	Summons
			177. CC 433/2024	08-11-2024	188, 341, 285 r/w 34 IPC	Summons
			178. CC 434/2024	08-11-2024	143, 341, 506, 353, 290 r/w 149	Summons
			179. CC 435/2024	08-11-2024	189, 341, 353, 290 r/w 34 IPC	Summons
			180. CC 436/2024	08-11-2024	188 IPC	Summons
			181. CC 437/2024	08-11-2024	341, 290 IPC	Summons
			182. CC 438/2024	08-11-2024	188 IPC, 66G CP Act	Summons
			183. CC 439/2024	08-11-2024	188, 341, 290, 171 C r/w 34 IPC	Summons
			184. CC 440/2024	08-11-2024	143, 341, 447 r/w 511 IPC	Summons
			185. CC 451/2024	26-11-2024	188, 171H	Summons
			186. CC 452/2024	26-11-2024	188, 171 H	Summons
			187. CC 453/2024	26-11-2024	188 r/w 34 IPC	Summons
			188. CC 454/2024	26-11-2024	153 (a), 505 (ii) IPC	Summons
			189. CC 455/2024	26-11-2024	186, 353, 427, 290 r/w 34 IPC	Summons
			190. CC 457/2024	26-11-2024	143, 353, 189, 228, 504, 506 r/w 149 IPC	Summons
			191. CC 484/2024	28-11-2024	183, 143 r/w 149 IPC, Sec 131 RP Act	Summons
			192. CC 485/2024	28-11-2024	506 IPC	Summons
			193. CC 486/2024	28-11-2024	143, 341 r/w 149 IPC	Summons
			194. CC 491/2024	04-12-2024	188 IPC	Summons
			195. CC 492/2024	04-12-2024	188, 290 IPC	
			196. CC 493/2024	04-12-2024	143, 290, 186, 188, 447, 506, 270 IPC	Summons
			197. CC 494/2024	04-12-2024	188, 269, 270, 271 IPC	Summons
			198. CC 495/2024	04-12-2024	143, 341, 188, 269, 270, 271 IPC	Summons

			199. CC 496/2024	04-12-2024	188, 269, 270, 271 IPC	Summons
			200. CC 497/2024	04-12-2024	188, 143, 341, 353, 504 IPC	Summons
			201. CC 498/2024	04-12-2024	147, 188, 341 IPC	Summons
			202. CC 05/2025	09-01-2025	504, 506 r/w 34 IPC	Summons
			203. CC 06/2025	09-01-2025	188, 171(B) r/w 171(E), 171(H) IPC	Summons
			204. CC 07/2025	09-01-2025	341, 290 IPS Sec 32 Police act	Summons
			205. CC 08/2025	09-01-2025	188 IPC	Summons
			206. CC 09/2025	09-01-2025	188, 353, 290, 506 r/w 34 IPC	Summons
			207. CC 10/2025	09-01-2025	353, 153 r/w 34 IPC	Summons
			208. CC 11/2025	09-01-2025	188 r/w 34 IPC	Summons
			209. CC 12/2025	09-01-2025	188 r/w 34 IPC	Summons
			210. CC 13/2025	09-01-2025	188 IPC	Summons
			211. CC 14/2025	09-01-2025	341, 188, 290 r/w 34 IPC	Summons
3.	HYDERABAD – CBI UNIT	Principal Special Judge for CBI Cases, Hyderabad.	1. CC.1/2012	12.01.2012 (1 st Charge Sheet) 26.04.2014 (Suppl. Charge Sheet against A9)	U/s. 120-B, 420, 379, 411, 427, 447 IPC, u/s. 21 r/w 4(1), 4(1)A, & 23 Minerals Development Regulation Act, 1957, u/s. 13(2) r/w 13(1)(d) of P.C. Act, 1988	Trial
			2. CC.8/2012	27.04.2012	U/s. 120-B, 420, 409, 468, 471 IPC, Sec. 11, 12, 13(2) r/w 13(1) (c) & (d) of P.C. Act	(8) Discharge Petitions are pending
			3. CC.9/2012	29.05.2012	U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act	(3) Discharge Petitions are pending
			4. CC.10/2012	30.05.2012	u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			5. CC.14/2012	13.09.2012	U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(12) Discharge Petitions are pending

			6. CC.12/2013	13.05.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(10) Discharge Petitions are pending
			7. CC.24/2013	25.09.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			8. CC.25/2013	28.09.2013	U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act	(6) Discharge Petitions are pending
			9. CC.26/2013	30.09.2013	U/s. 120-B r/w 420 IPC Sec.9, 13(2) r/w 13(1) (c) (d) of P.C. Act	(15) Discharge Petitions are pending
			10. CC.27/2013	10.10.2013	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			11. CC.28/2013	17.10.2013	U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			12. CC.26/2014	21.11.2014	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(6) Discharge Petitions are pending
			13. SC.1/2016	16.08.2016	U/s. 3, 4 & 8(5) of PML Act	(3) Discharge Petitions are pending
			14. SC.2/2016	16.09.2016	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			15. SC.2/2017	04.07.2017	U/s. 3, 4 & 8(5) of PML Act	(6) Discharge Petitions are pending
			16. SC.1/2018	03.02.2018	U/s. 3, 4 & 8(5) of PML Act	(11) Discharge Petitions are pending
			17. SC.2/2018	03.02.2018	U/s. 4 r/w 3 of PML Act	(4) Discharge Petitions are pending
			18. SC.1/2020	07.12.2020	U/s. 45, 3 & 4, 8(5) of PML Act	(8) Discharge Petitions are pending

			19. SC.1/2021	22.03.2021	U/s. 4 r/w 3 of PML Act	(3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11
			20. SC.2/2021	13.08.2021	44(1)(d)(ii) of PML Act	(6) Discharge Petitions are pending
			21. SC.3/2021	13.08.2021	44(1)(d)(ii) of PML Act	(5) Discharge Petitions are pending
			22. SC.1/2023	13.07.2023	U/s. 120B r/w 302 and 201 IPC	Hearing on Charges
		Pri. Spl. Judge for SPE & ACB Cases, Hyderabad.	23. CC. 15/2016	18.08.2016	U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC	Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021.
			24. CC. 12/2012	13.08.2012	U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC	For Arguments
			25. CC. 15/2012	06.09.2012	U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC	For filling written statement (Argument)
			26. CC.17/2016	27.08.2016	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.401/2021 stay is extended.
			27. CC. 26/2020	20.08.2020	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.578/2021 stay is extended.
			28. CC. 102/2024	19.06.2024	U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act	Stay was granted vide.CrI.RC.No.435/2021 stay is extended. CC.No.27/2017 filed on 12.09.2017 case is received by transfer from I Addl. SPE & ACB

						Cases, Hyderabad and renumbered as CC.No.102/2024.
4.	JAYASHANKAR BHUPALPALLY	Prl. District and Sessions Judge, JS Bhupalpally	1) CrI.RP. 2/2024	04.03.2024	399 Cr.P.C.	Pre-cognizance
		Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally	2) CC.No.843/2023	22.07.2023	504, 505(2) IPC	Accused Summons
			3) CC.No.939/2023	31.07.2023	504, 505(2) IPC	Accused Summons
		Addl. Judicial Magistrate of First Class, JS Bhupalapally	4) Cr.No.149/2023	18.11.2023	307, 323, 109 r/w 34 of IPC	Pre-Cognizance
		I -Addl. Judl. Magistrate of I Class, Huzurabad	1) Cr.327/2020	17.12.2021	186, 188, 506 IPC, Sec.3(2) of ED Act	Pre Cognizance
		II-Addl. Judl.Magistrate of First Class, Huzurabad	2) Cr.72/2017	29.09.2017	506, 507 IPC	Pre Cognizance
			3) Cr.277/2023	23.11.2023	188 r/w 34 IPC	Pre Cognizance
			4) Cr.278/2023	21.11.2023	188 r/w 34 IPC	Pre Cognizance
			5) CC.775/2023	18.12.2023	188, 285, 336 r/w 34 IPC	Summons
			6) CC.831/2024	28.06.2024	505, 153-A IPC	Summons
			7) Cr.1/2022	03.01.2022	147,188,341 r/w 149 IPC	Pre Cognizance
			8) Cr.2/2022	03.01.2022	147,188, 341, 332 r/w 149 IPC, Sec.51(b) of DM Act and Sec.3 of PDPP Act	Pre Cognizance
			III-Addl. Junior Civil Judge-cum-Judl. Magistrate of First Class, (Spl. Mobile) PCR, Karimnagar	9) Cr.170/2023	06.11.2023	188 r/w 34 IPC
		10) Cr.345/2023		14.11.2023	341,188,171-H r/w 34 IPC	Pre Cognizance
11) Cr.680/2023	01.12.2023	153,188,171-F IPC		Pre Cognizance		
12) Cr.681/2023	01.12.2023	153,188,171-F IPC		Pre Cognizance		
13) CC.1749/2023	06.11.2023	188,171-H r/w 3 4 IPC		Summons		
6.	KHAMMAM	Special Judge for Trail of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam	1) SC/SPL/63/2019	17.10.2019	U/sec. 420 and 506 of IPC and Sec. 3 (1) (x) of SCs & STs (POA) Act, 1989.	For Trial (Schedule)

7.	MAHABUBABAD	Prl. Junior Civil Judge, Mahabubabad.	1) CC.336/2022	26.05.2022	143, 149, 341	Summons
			2) CC.156/2021	03.03.2021	143, 147, 149, 186, 188, 341	Summons
			3) CC.61/2022	26.02.2022	143, 149, 286, 341 of IPC	Summons
	Junior Civil Judge, Thorrur.	4) CC.517/2021	11.06.2021	452, 448,143, 188, 353 r/w 149 IPC, Sec 3 of PDPP Act, Sec 220, 221 of Telangana Panchayat Raj Act.	Appearance of Accused	
		5) CC.518/2021	11.06.2021	147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act.	Appearance of Accused	
8.	MAHABUBNAGAR	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Mahabubnagar.	1) CC.483/2021	11.10.2021	U/Sec.143, 147, 353, 379, 332, 323, 506, 427, 148 r/w 149 of IPC against A-15	Appearance of A-15
		III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar.	2) CC.221/2022	30.06.2022	U/Sec.341, 353 r/w 34 of IPC	Summons
			3) CC.1733/2022	12.01.2022	U/Sec.505(2), 504 r/w 34 of IPC	Appearance
		IV-Addl. Junior Civil Judge-cum-IV-Addl. JMFC, Mahabubnagar	4) CC.786/2022	01.06.2022	U/sec. 456, 364, 379, 506, 201 r/w 109 IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022.
			5) CC.787/2022	23.05.2022	U/Sec. 120-B, 363, 506 r/w 109 of IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022.

9.	MANCHERIAL	I Addl. Junior Civil Judge, Mancherial	1) CC.No.136/2019	12.02.2019	188 IPC	Summons
		II Addl. Junior Civil Judge, Mancherial	2) CC.No.1027/2019	29.08.2019	171 (B) (E) IPC	Summons
			3) CC.No.312/2023	29.03.2023	109, 143, 149, 290, 427, 448, 506 IPC	Summons
			4) Cr.No.753/2023	04.12.2023	171E, 188 IPC	Pre-Cognizance
		Junior Civil Judge, Bellampalli	5) CC.No.115/2019	20.03.2019	188, 341, 506 r/w 34 of IPC	Summons
10.	MEDCHAL-MALKAJGIRI	Prl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal.	1) FIR No.523/2023	07.12.2023	420 IPC, 3(1) (g) SC/ST POA Act, 2015.	Pre-cognizance
		II Addl. JCJ-cum-IX Addl. Judicial Magistrate of First Class, Medchal.	2) FIR No.577/2024	21.05.2024	447, 427, 341, 353, 152, 147 r/w 149 IPC	Pre-Cognizance
11.	NARAYANPET	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.	1) Cr. No.318/2023 in CC 390/2024	04.04.2024	U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act	For Appearance of Accused.
		Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi.	2) CC. No.97/2023	22.06.2023	U/s. 171E, 171H, Sec. 123 r/w 77 RP Act	Accused absent. Case posted for furnishing copies.
12.	NIRMAL	Addl. Junior Civil Judge, Nirmal.	1) CC.No.194/2020	30.09.2020	143, 149, 188, 186, of IPC and Sec. 126 of PR Act	Summons pending of Appearance of A.2
			2) CC.No.751/2020	16.04.2021	171-G, 188, 504-A, 505 r/w 34 of IPC	Summons pending of Accused
			3) CC.No.554/2023	04.09.2023	341, 188 r/w 34 of IPC	Summons pending of Accused
			4) CC.No.117/2023	12.09.2023	341, 188, 149 of IPC	Summons pending of Accused
			5) CC.No.58/2024	25.03.2023	447, 341, 188, 290, 186 r/w. 34 of IPC	Summons pending of Accused

			6) CC.No.170/2024	26.02.2024	188 of IPC & Sec. 130 of RP Act	Summons pending of Accused
			7) Cr.No.117/2023	25.03.2023	153, 506, 505(2) of IPC	For Filing Charge Sheet
13.	NIZAMABAD	IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad	1) Cr.No.647/2023	20.11.2023	U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act	Pre-Cognizance
			2) Cr.No.212/2023	20.11.2023	U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act	Pre-Cognizance
		Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	3) Cr. No.438/2023	19.08.2023	U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC	Pre-Cognizance
		Spl. Judicial Magistrate of Second Class, Armour	4) Cr.No.161/2018	23.11.2020	U/s. 188 IPC	Pre-Cognizance
14.	PEDDAPALLY	Junior Civil Judge, Peddapally	1) CC.No.162/2023	31.05.2023	U/Sec. 324, 109, 114 r/w 34 IPC	Summons
15.	RAJANNA SIRCILLA	Judicial Magistrate of First Class, Vemulawada	1) CC.No.1416/2021	31.12.2021	188 of IPC	Summons Report
			2) CC.No.667/2021	25.06.2021	143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of ED Act	Summons Report
		Prl. Judicial Magistrate of First Class, Rajanna Sircilla	3) CC.No.777/2022	02.07.2022	143, 147, 269, 270, 341, 353 IPC, Sec.3 of ED Act	Summons Report
16.	RANGA REDDY	Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.	1) SC.No.84/2019	07.05.2019	447, 427, 506, 109, 120-B r/w 34 IPC	Charges
			2) SC.No.261/2022	02.06.2022	342, 323, 504, 506 r/w. 34 IPC, Sec.3(1)(r)(s) SC/ST POA Act	Fixing of Trial

		II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court), Cyberabad, R.R. District at L.B.Nagar.	3) Cr.No.1177/2022	11.07.2022	151 Cr.PC.	Pre-Cognizance
		I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally	4) CC.No.1612/2023	09.01.2022	204 of IPC	Summons
		II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar	5) Cr.No.224/2020	05.03.2020	188, 287, 109, 115 of IPC & Aircraft Act	Pre-Cognizance
		VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar	6) Cr.No.465/20230	04.04.2023	505 (1 & 2) & 153 of IPC	Pre-Cognizance
		Prl. JCJ-cum-Judicial Magistrate of First Class, R.R. District at Shadnagar.	7) STC.No.05/2024	09.01.2024	U/s 188 of IPC	Summons
17.	SANGAREDDY	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed	1) CC.No.476/2022	01.08.2022	353, 504, 506 r/w 34 IPC	For Trial
18.	VIKARABAD	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class at Kodangal.	1) CC. No.147/2024	04.05.2024	U/s. 188, 341, 269, 149 of IPC1	Appearance of the accused

19.	WARANGAL	Spl. Sessions Judge for trial of cases under SC/ST (POA) Act cases-cum-II Addl. District Judge, Warangal.	1) Spl. SC. 226/2022	08.09.2022	U/s.294(b), 506 r/w, 149 IPC & Sec.3 (1)(r)(s) & Sec.3 (2) (va) of SC/ST (POA) Act.	For Charges
		Prl. Junior Civil Judge, Warangal.	2) CC.NO.5366/2022	18.10.2021	U/s.188, r/w.34 IPC	For examination
		I Addl. Junior Civil Judge, Warangal.	3) CC.No.307/2024	23.01.2024	U/s.118, 290, 143 r/w. 149 IPC	Appearance
			4) CC.No.319/2024	02.02.2024	U/s.341, 290, 188 r/w, 34 IPC	Appearance
			5) CC.No.320/2024	24.01.2024	U/s.143, 341, 294-B IPC	Appearance
			6) CC.No.323/2024	23.01.2024	U/s.188 r/w. 34 IPC	Appearance
			7) CC. No.312/2024	04.01.2024	U/s.188 IPC, 127 RP Act	Appearance
		III Addl. Junior Civil Judge, Warangal.	8) CC.No.82/2024	20.12.2023	U/s.143, 188, 290, 341 r/w. 149 IPC	Summons
			9) CC.No.369/2024	20.03.2024	U/s.171-E IPC	Appearance of accused and copies.
		Prl. Junior Civil Judge, Narsampet.	10) CC.No.159/2019	20.06.2019	U/s. 171-E IPC	Summons
			11) CC.No.592/2023	04.09.2024	504, 505 (2) IPC	Summons
			12) CC.No.33/2024	20.01.2024	341, 171-H r/w. 34 IPC Sec.21/76 City Police Act.	Summons
